

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 368 OF 2017 &
IA NO. 746 OF 2017**

Dated: 11th December, 2017

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of:

State Load Despatch Centre, Karnataka

.... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors.

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Neha Garg
Ms. Rhea Luthra

Counsel for the Respondent(s) : Mr. Amith J.
Mr. Anantha Narayan M. G.

ORDER

Learned counsel for the appellant states that the connected matter is listed before Court II today.

Therefore, list this matter before Court II today before the Bench headed by Justice N.K. Patil, Judicial Member.

**(Justice N. K. Patil)
Judicial Member**

**(I.J. Kapoor)
Technical Member**

ts/tpd